this dangerous tendency developing in the body politics of this cauntry and try to restrict the activities of the R.S.S. only to the cultural field and you do not allow this para-military organisation to cut at the very vitals of the political life of this country?

SHRI VIDYA CHARAN SHUKLA: This is a suggestion which will definitely be considered.

MR. CHAIRMAN: Next question.

{Interruptions}

I have done only four questions today.

SHRI B. D. KHOBARAGADE: Sir, this is a very important question.

MR. CHAIRMAN: You can put a separate question.

SCHOLARSHIPS FOR STUDENTS OJ.- DEI.HI POLYTECHNICS

*215. SHRI JAGAT NARAIN: SHRI B. C. PATTANAYAK:f RAJA SHANKAR PRATAP SINGH:

Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 970 given in the Rajya Sabha on March 20, 1968 and state:

- (a) whether it is a fact that during 1967-68 the students of the three polytechnics in Delhi were kept in the dark about the scheme for scholarship for low income group students and those who enquired at the respective offices of the three polytechnics were told that there was no such scheme, If so, the reasons therefor:
- (b) whether it is a fact that only three scholarships were granted in 1967-68 to 1st year students of only one of the three polytechnics in Delhi, despite the fact that allocation of funds fo- the year for the purpose was more than that for the preceding year by about" Rs. 1.05 Iakh; and

*The question was actually asked on the .floor of the House by Shri B. C, Pattanayak.

(c) what are the reasons for lack of coordination between the Directorate of Technical Education and the Education Directorate, Delhi that the authorities of the former including the polytechnics are not in the know of the facilities offered by the latter, which are equally available for the benefit of all the polytechnic students?

Questions

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c). A statement is placed on the Table of the House.

STATEMENT

- (a) No, Sir.
- (b) It is a fact that only thee scholarships were awarded during 1967-68 to Low Income Group students of one of the polytechnics. In so far as the funds allocated are concerned, the amount in 1967-68 exceeded that provided in the preceding year by Rs. 1.05 lakhs for the following purposes:—
 - (1) Scholarships for Low Income Group students:
 - (2) Scholarships for Scheduled Castes/Scheduled Tribes;
 - (3) Reimbursement of tuition, examination and other prescribed fees for Scheduled Castes Scheduled Tribes; and
 - .(4) Reimbursement of tuition fees for Backward Class students.

From this combined allocation, a •much larger amount was required in 1967-68 than in the previous year for award of scholarshins and reimbursement of fees to the Scheduled Castes^ Scheduled Tribes and Backward Class students of Delhi. As such, the amount available for scholarships to Low Income Group students in 1967-68 was the same as that during the previous year. Further, the amount required out of this allocation for renewing the scholarships awarded previously to the Low Income Group students was considerably higher than that during the previous year result-

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The position in respect of the poly-iechnics is that as against five renewals in 1966-67, there were 10 renewals in 1967-68, and this necessitated A reduction in the number of fresh awards. However, in addition to the 10 renewals, three fresh awards were given making a total of 13 awards as against a total of 11 awards during the previous year (five renewals and six fresh awards).

(c) The Director of Education operates this scheme and deals with the Institutions directly He also awards the scholarships. The question of coordination between the Directorate of Technical Education and the Directorate of Education, therefore, does not arise in so far as this matter is concerned.

श्री बी॰ सी॰ पट्टनायक: श्रीमन्, 1966-67 में टोटल कितना श्रलोकेशन था श्रीर उसमें से पालिटेक्निक्स को कितना मिलेगा श्रीर पालिटेक्निक्स के लिये जो कम था वह उनको ज्यादा मिलेगा या नहीं।

DR. TRIGUNA SEN: Sir, the allocation for the scheme of scholarships for the Scheduled Castes. Scheduled Tribes and low-income group students during 1966-67 was Rs. 4.55 and during 1966-67 it is Rs. 5.60 lakhs. There is no special allocation for the category of low-income group es such. Scholarships are meant for all categories of students. This scheme also provides for the reimbursement of tuition, examination and other prescribed fees in respect of Scheduled Caste and Scheduled Tribes students of Delhi as well as for the reimbursement of tuition fees only in respect of other backward students of Delhi studying in Delhi. The present question is in relation to the low-income group scholarships. I have already stated that there is no separate provision for the award of

scholarship for the low-income group students. This scheme of scholarships for Scheduled Tribes and Scheduled Castes and low-income groups covers all courses after the matriculation in respect of students ot all institutions of the Union Territory of Delhi and this scheme is administered by the Department of Social Security. The allocation for students in the low-income group was Rs. 35,400 for each of the years 1966-67 and 1967-68 and fresh scholarship are allocated after reimbursing and making renewals of past scholarships.

to **Ouestions**

SHRI B. D. KHOBARAGADE: May I know from the hon. Minister whether any student belonging to "" Backward Classes had to suffer because they were not informed about the scheme of scholarships?

DR. TRIGUNA SEN: No, Sir. This scheme of scholarships covers ail courses after matriculation but..

SHRI B. D. KHOBARAGADE: My question was categorical. I wanted to know whether, because of the students not being informed of this scheme of scholarships, any student belonging to the Backward Classes, Scheduled Caste or Scheduled Tribe, has suffered and if so who is responsible for that. If there is anybody who is responsible for that may I know whether any action has been taken against that officer or officers? Because we have experienced there are certain people who do not like these students belonging to the Scheduled Caste, Scheduled Tribe and Backward Classes to come up and therefore they are suppressing all the information about such schemes and they do not provide any facilities even though the Government is making provision of large funds for such facilities?

DR. TRIGUNA SEN: It is not correct. No amount is fixed for this type of scholarships. First ef all, those who enjoyed the scholarships

Jast year, that amount is reimbursed in the next year as renewals to those students. Scholarship is also given in the form of reimbursement of tuition fees to students who are studying in these institutions. Having done so if there is any amount left only that amount ia distributed to the low-income group. Naturally therefore there may be students in this category of low income group who did not receive scholarships because the total amount is fixed.

SHRI B. D. KHOBARAGADE: "What about the Scheduled Casto and Scheduled Tribe students? I want to know whether any of them were deprived of the scholarship because mf their not being informed about it.

DR. TRIGUNA SEN: No Sir, they are not deprived. Only in the low income group some may not have Sot?

श्री राजनारायण: क्या मंत्री महोदय को समाचारपत्रों में प्रकाशित उस समाचार की कोई जानकारी हुई हैं जिसमें कहा गया है कि जो तकनीकी शिक्षा संस्थाएं हैं उनमें काजों को छात्रवत्तियाँ बाँटने के संबंध में कोई जानकारी नहीं दी जाती? यदि उन्हें इमकी जानकारी नहीं हुई है तो क्या माननीय मंत्री जी इस बात की ग्रोर ध्यान दें। कि अतारांकित प्रका संख्या 316 के उत्तर के वांदर्भ में राज्य समा में 24 नवस्बर 1967 को बताया गया कि निम्न ग्राय श्रेणी के जन्तर्गत तीनों पोलीटे हिनक संस्वाओं में अ प्रार्थनापत्र छ तत्र कि कि लिए प्राप्त किए गए लेकिन अतारांकित प्रश्न संख्या 4889 के उत्तर में लोक सभा में 22 मार्च 1968 को बताया गया कि इन श्रेगी के अन्तर्गत केवल 40 प्रार्थनापत्र ही प्राप्त किए गए, तो राज्य सभा में उत्तर कछ, जोक सभा में उत्तर कुछ यह फ है पालियामेंट के दो सदनों में शिक्षा मंत्रालय की घोर से कैसे स्नाया? यह भी उत्तर तिगुग सेन जी ने दिया है । यदि यह सही है तो क्या साननीय 342 R.S.-2

मंत्री जी पूरा हिसाब सगा कर यह बताएंगे कि जो 5.6 लाख रुपया 1967-68 में एलाट हवा था और जो 🕹, 55 लाख रुपया 1966-67 में यलाट हुया और जिन लोगों को छाल श्रीलयाँ दी गई उनका सही हिसाब लगाया जाय तो कुन 4 लाख 26 हजार रुपया बंटा 1966-67 में ग्रीर 4 लाख 87 हजार राया बंटा 1967-68 में, तो जो रकम रह गई वह रकम कहाँ गई, किसके पास है ? इन तमाम चीजों को देखते हु मैं यह चाहं भा कि यह बताया जाय कि किस तरह से छात शतियाँ हरिजनों को और अनुमुचित जातियों को दी जाती है और कम श्रामदनी वालों को दी जाती हैं, इस पर सदन में विचार हो, मेरे पास पूरी फाइन की फाइन है। हमने कोशिश की थी कि माननीय मंत्री जी से भी बात करें लेकिन पूरी बात नहीं हो पाई, थोड़ा सा पाइन्ट आउट कर दिया। इसलिए इसके लिए कोई दो घन्टे का समय दिया जाय। झुडे रजिस्टर बनाए जाते हैं, उनमें मनशान नाम दर्ज किए जाते हैं, छात्रों के नाम पर पैसाखा लिया जाता है जो जेनइन विद्यार्थी हैं उनको नहीं मिलता है। क्या माननीय मंत्री जी इनके बारे में बताएंगे कि संतोषा के लोक सभा के सदस्य श्री निहाल निह ने 30 मार्च 1968 की माननीय विगण सेन जो की सेवा में एक तीन पेज का पत्र प्रेक्तित किया था लेकिन साज तक उस पत्र का जवाब माननीय विग्ण सेन जो ने श्री निहास सिंह जो को नहीं दिया? सारी की सारी गडवडियाँ जो। लोकसभा में ग्रीर राज्य सभा में सरकार के द्वारा सशय समय पर विभिन्न उत्तरों में ब्राई हैं उनका पूरा विवरण उसमें है। इनकी देखते हुए क्या माननीय मंत्री जा इसका उचित समझेरो . . .

MR. CHAIRMAN: Please finis* your question. You are going on.

औ राजनारायसः हमारा सवाल है कि 30 मार्च 1938 को श्री निहाल सिंह जी ने विभिन्न सदनों में विभिन्न उत्तर दिए जाने के संबंध में जो माननीय मंत्री का घ्यान श्राकुष्ट क्या था श्राज तक माननीय मंत्री जी ने उसका उत्तर क्यां नहीं दिया? ये तीन चार प्रश्न है।

DR. TRIGUNA SEN: The hon. Member has asked four questions. The first question relates to whether the boys were informed of the different types of scholarships that are being awarded. As I said, the scheme is now administered by the Department of Social Security through the Director of Education, Delhi. We collected all the information from the D'rector who operates the scheme, addresses all the heads of institutions including the polytechnics in Delhi direct and awards the scbolar-ships. We have got the papers which prove that he informs the students in all the institutions about the award of these scholarships.

His second question is about the amount that has been spent in 1966-67 and 1967-68. His point is that the information given to the House is qu te different and according to his calculations there is some gap or vf.'gv it is not correct. I can tell the hon. Member that in 1966-67 the award of scholarships to Scheduled Caste and Scheduled Tribe candidates was Rs. 3,26,567 and in 1967-88 it was Rs. 3,75,000. Reimbursement of fees in respect of Scheduled Caste and Scheduled Tribe candidates in 1966-67 was Rs. 81,076 and in 1967-63 it was Rs. 90.950. If we take the reimbursement of tuition fees in respect of Backward Clas_s students in 1966-67 it was Rs. 34,914|- and in 1967-68 it was Rs. 88,764. The scholarships that were given to the low income group students in 1963-67 came to Rs. 35,335 and in 1967-68 it was Rs. 34,668. If the hon. Member checkq up his Daoers again he wul find that in 1966-67 the total amount that was disbursed by way of scho-larshios was Rs. 4 77.892 and in 1967 W it was Rs. 5,87.382.

SHRI BHUPESH GUPTA: We seem to be in the midst of a half-an-hour discussion.

DR. TRIGUNA SEN: He *haa* asked four questions. So it Ts not as il some of the money meant for the-scholarships was spent otherwise. The total amount is there.

He asked another question. He said that we made two different statements one in this House and another in the other House. I will look into it and I a_m sure I wll be able to satisfy the hon. Member.

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

MANAGEMENT OF CALCUTTA TRAMWAYS C>MPANY

- *216. SHRI CHITTA BASU: Wilt the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) Whether it is a fact that Government propose *to* restore the management of the Calcutta Tramways-Company which was taken over by the United Front Government of West Bengal to the Calcutta Tramways Company itself; and
 - (b) if so, what are the .reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) No, Sir.

(b) Does not arise.

GANDHI MURDER ENQUIRY COMMISSION

- *217. SHRI Y. ADINARAYANA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Justice J. L. Kapur, of the one-man Commission of Enquiry in the Gandhi Murder-case, has protested to the Govern-